

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. LANNA WELLNESS PRIVATE LIMITED

RELEVANT PARTICULARS

1	NAME OF CORPORATE DEBTOR	M/S. LANNA WELLNESS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	16/08/2011
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, PUNE
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U85100PN2011PTC140465
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	B 110 GERA GARDEN CONDOMINIUM, NEAR ST MIRA'S COLLEGE, KOREGAON PARK, PUNE, 411001.
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	26/10/2020
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	26/10/2020
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	MR. LAXMAN DIGAMBAR PAWAR REG NO. IBBI/IPA-003/IP-N00015/2017-18/10104
9	ADDRESS, EMAIL ADDRESS, OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	FLAT NO. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018 Mobile No. 9921516368, 9422327957 Email - cmapawar1@gmail.com
10	ADDRESS, EMAIL ADDRESS TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	FLAT NO. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018 Mobile No. 9921516368, 9422327957 Email - cmapawar1@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	25/11/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal MUMBAI BENCH has ordered the commencement of liquidation of the M/S. LANNA WELLNESS PRIVATE LIMITED on 26/10/2020. Date of receipt of copy of Order from NCLT is 07/11/2020.

The stakeholders of M/S. LANNA WELLNESS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25/11/2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date- 10/11/2020

Place : PUNE


LAXMAN DIGAMBAR PAWAR
LIQUIDATOR

